

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 318

IA-979/2022, IA_2706/2021, CA-618/2019,

In

IB-1251(ND)/2018

IN THE MATTER OF:

M/s. Dynamic Star Security Allied Services Petitioner/Applicant
Vs.
M/s. Newgen Specialty Plastics Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 11.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the UPSIDA : Mr. Rajesh Raina Adv.
For the Liquidator : Mr.Sandeep Kr Bhatt, Mr.Kamal Deep Tyagi Advs.

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024.**

-sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik